

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 8th Day of August, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/901/2015

Krishna Nand Joshi

..... Applicant

By Advocate: None

Versus

1. Union of India & Ors.

..... Respondents

By Advocate: None

ORDER

List revised. None present for rival parties.

2. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil